

(Shri Satya Narayan Sinha)

(2) Discussion and voting on the Demands for Grants (Railways) for 1962-63:

(3) General Discussion on the General Budget for 1962-63.

Shri Shri Visham Kamath (Hoshangabad): May I, in this connection, point out that in the past Mr. Speaker used to appoint Business Advisory Committees for consideration of items of business and the time to be allocated to those items coming up for discussion in the following week? So far you have not been pleased to appoint a Business Advisory Committee. As very important items of business are coming up for discussion, I would request you to appoint such a Committee so that the work of allocation of time could be done.

Shrimati Rama Chakravartty (Barrackpore): It is always done.

Mr. Speaker: I am taking early steps to have such a Committee constituted. I entirely agree with the hon. Member in this respect. It is going to be constituted very soon.

12.10½ hrs.

ELECTIONS TO COMMITTEES RUBBER BOARD

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to move:

"That in pursuance of clause (e) of sub-section (3) of section 4 of the Rubber Act, 1947, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board".

Mr. Speaker: The question is:

"That in pursuance of clause (e) of sub-section (3) of section 4 of the Rubber Act, 1947, the members of Lok Sabha do proceed to elect,

in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board".

The motion was adopted.

CENTRAL SILK BOARD

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to move:

"That in pursuance of clause (e) of sub-section (3) of the Central Silk Board Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act and the Rules, made thereunder".

Mr. Speaker: The question is:

"That in pursuance of clause (c) of sub-section (3) of the Central Silk Board Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act and the Rules, made thereunder".

The motion was adopted.

12.12 hrs.

MOTION ON ADDRESS BY THE PRESIDENT—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Harish Chandra Mathur and seconded by Shri Bhagwat Jha Azad on the 20th April 1962, namely:—

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this session are deeply grateful to the Presi-